

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 337 OF 2016 &**  
**IA NO. 730 OF 2016, IA NOS. 58, 711 & 951 OF 2017**  
**APPEAL NO. 342 OF 2016 &**  
**IA NOS. 750 & 751 OF 2016 & IA NO. 199 OF 2018**  
**APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 and 589 OF 2017**  
**APPEAL NO. 28 OF 2017 & IA NOS. 28 and 30 of 2017**  
**APPEAL NO. 29 OF 2017 & IA NOS. 42 and 44 OF 2017**  
**APPEAL NO. 30 OF 2017 & IA NOS. 755 and 756 OF 2016**  
**APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017**  
**APPEAL NO. 77 OF 2017 & IA NO. 207, 209 and 972 OF 2017 &**  
**IA NO. 1259 OF 2018**  
**APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 and 457 OF 2017**  
**APPEAL NO. 353 OF 2017 & IA NO. 881, 882 and 883 OF 2017**  
**APPEAL NO. 394 OF 2017 & IA NOS. 1091, 1092 and 1093 OF 2017**  
**APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 and 982 OF 2017**  
**APPEAL NO. 236 of 2018 & IA NOS. 964, 963, 965 and 966 OF 2018**  
**APPEAL NO. 237 OF 2018 & IA NOS. 1074, 1073, 1075 and 1076 OF 2018**

**Dated: 22<sup>nd</sup> January 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**APPEAL NO. 337 OF 2016 &**  
**IA NO. 730 OF 2016, IA NOS. 58, 711 & 951 OF 2017**

<b>Bharti Airtel Ltd.</b>		<b>....</b>	<b>Appellant(s)</b>
	<b>Versus</b>		
<b>Maharashtra Electricity Regulatory Commission &amp; Anr.</b>		<b>....</b>	<b>Respondent(s)</b>
<b>Counsel for the Appellant(s)</b>	<b>:</b>	<b>Mr. Anand K. Ganesan</b> <b>Mr. Ashwin Ramanathan</b> <b>Mr. Sharat Kapoor</b>	
<b>Counsel for the Respondent(s)</b>	<b>:</b>	<b>Mr. Buddy A. Ranganadhan</b> <b>Ms. Stuti Krishan for R-1</b>  <b>Mr. G. Sai Kumarr</b> <b>Ms. Shruti Awasthi for R-2</b>	

**APPEAL NO. 342 OF 2016 & IA NOS. 750 & 751 OF 2016 AND  
IA NO. 199 OF 2018**

**Tata Teleservices (Maharashtra) Ltd.** ..... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor  
Ms. Suruchi Thapar  
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumarr  
Ms. Shruti Awasthi for R-2

**APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 & 589 OF 2017**

**Vodafone Mobile Services Ltd.** ..... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shamik Bhatt  
Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumarr  
Ms. Shruti Awasthi for R-2

**APPEAL NO. 28 OF 2017 & IA NOS. 28 & 30 OF 2017**

**Idea Cellular Ltd.** ..... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sudhir Makkar, Sr. Adv.  
Mr. Shamik Bhatt  
Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumarr  
Ms. Shruti Awasthi for R-2

**APPEAL NO. 29 OF 2017 & IA NOS. 42 & 44 OF 2017**

**Vodafone India Ltd.** ..... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shamik Bhatt  
Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1  
  
Mr. G. Sai Kumarr  
Ms. Shruti Awasthi for R-2

**APPEAL NO. 30 OF 2017 & IA NOS. 755 & 756 OF 2016**

**Telenor (India) Communications Pvt. Ltd. & Anr.** ..... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor  
Ms. Suruchi Thapar  
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1  
  
Mr. G. Sai Kumarr  
Ms. Shruti Awasthi for R-2

**APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017**

**Reliance Communication Ltd. & Anr.** ..... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza  
Mr. Kartik Anand

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1  
  
Mr. G. Sai Kumarr  
Ms. Shruti Awasthi for R-2

**APPEAL NO. 77 OF 2017 & IA NOS. 207, 209 & 972 OF 2017**  
**& IA NO. 1259 OF 2018**

**ATC Telecom Infrastructure Pvt. Ltd. & Ors. (ATC TIPL)** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor  
Ms. Suruchi Thapar  
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1  
  
Mr. G. Sai Kumarr  
Ms. Shruti Awasthi for R-2

**APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 & 457 OF 2017**

**Aircel Limited** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1  
  
Mr. G. Sai Kumarr  
Ms. Shruti Awasthi for R-2

**APPEAL NO. 353 OF 2017 & IA NOS. 881, 882 & 883 OF 2017**

**GTL Infrastructure Ltd. & Anr.** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1  
  
Mr. G. Sai Kumarr  
Ms. Shruti Awasthi for R-2

**APPEAL NO. 394 OF 2017 & IA NOS. 1091, 1092 & 1093 OF 2017**

**Indus Towers Limited** ..... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** ..... **Respondent(s)**  
Counsel for the Appellant(s) : Mr. Raghav Pandey  
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1  
Mr. G. Sai Kumarr  
Ms. Shruti Awasthi for R-2

**APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 & 982 OF 2017**

**Tower Vision India Pvt. Ltd.** ..... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** ..... **Respondent(s)**  
Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor  
Ms. Suruchi Thapar  
Mr. Ajay Kumar  
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1  
Mr. G. Sai Kumarr  
Ms. Shruti Awasthi for R-2

**APPEAL NO. 236 OF 2018 & IA NOS. 964, 96, 965 & 966 OF 2018**

**M/s ASCEND Telecom Infrastructure Pvt. Ltd.** ..... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** ..... **Respondent(s)**  
Counsel for the Appellant(s) : Mr. Kanishk Ahuja  
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1  
Mr. G. Sai Kumarr  
Ms. Shruti Awasthi for R-2

**APPEAL NO. 237 OF 2018 & IA NOS. 1074, 1073, 1075 & 1076 OF 2018**

**M/s Unity Telecom Infrastructure Ltd.** ..... **Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. K. Nanda  
Ms. Medha Mukherjee

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1  
  
Mr. G. Sai Kumarr  
Ms. Shruti Awasthi for R-2

**ORDER**

Heard Mr. Sudhir Makkar, senior learned counsel for Appellant in Appeal No. 28 of 2017 at length.

List these matters for further hearing on **24-1-2019 at 2.30 p.m.**

**(S. D. Dubey)**  
**Technical Member**

*tpd/pk*

**(Justice Manjula Chellur)**  
**Chairperson**